

respectively, may be deemed sacrosanct.

(d) The responsibility for the development of various categories of backward areas is that of the State Governments. However, at the time of formulation of Five Year Plan/Annual

Plan, it is ensured that a certain order of funds from the State Plan flows into these areas for area-specific development programmes. Besides, some additional Central assistance is also provided as a supplement to accelerate the pace of development in these areas.

Statement

Subject	Classification/ Delimitation	Administration of Special Programmes	Special treatment meted out
1. Scheduled Areas	Constitutionally laid down and Notification issued by Law Ministry on advice of Home Ministry.	Home Ministry	(a) <i>Political</i> —reservation of seats in legislatures and local bodies ; (b) <i>Protective</i> —Special legislation for protecting economic interests ; (c) <i>Development</i> —implementation of special programmes for educational and socio-economic development ; (d) Special Central assistance for Tribal Sub-Plans
2. Tribal Areas	Planning Commission in consultation with the Home Ministry.	Home Ministry	
3. Hilly Areas	National Development Council	Development Planning Commission	Special Central assistance for Hilly areas.
4. Desert Areas	Ministry of Rural Reconstruction.	Ministry of Rural Reconstruction	Desert Development Programme—Centrally Sponsored Scheme.
5. Backward Areas (Industrially backward)	Planning Commission in consultation with the Ministries of Industry, Finance and State Governments.	Ministry of Industry	Concessional Finance and investment subsidy.

Fixation of Seniority of Assistants in Ministry of Commerce

*571. SHRI GHULAM RASOOL KOCHACK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Assistants directly recruited through U.P. S.C. have been placed senior to the departmentally promoted Assistants in the Ministry of Commerce;

(b) whether it is a fact that departmentally promoted Assistants

with long experience and qualifications have suffered as a result of these rules; and

(c) if so, what steps are being taken by Government to see that seniority is fixed on the basis of date of entry/confirmation in the grade of Assistants irrespective of the incumbents entry to the cadre through U.P.S.C. of departmentally?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI P. VENKATASUBBAIH): (a) The relative seniority of Direct recruit Assistants and those appointed substantively as Assistants from select list in the Ministry of Commerce has been assigned according to the quotas of substantive vacancies in the grade reserved respectively for them as prescribed under regulation 3(3) of the fourth schedule to the C.S.S. Rules, 1962.

(b) Question does not arise as their seniority has been fixed strictly in accordance with the rules and regulations which have been finalised after careful thought.

(c) Since the seniority rules of the Assistants' Grade follow the General principles for the fixation of *inter-se* seniority of direct recruits and promotees no change in the existing rules is contemplated.

Amount spent on Freight for Transportation of Cement and Clinker

4368. SHRI B. R. NAHATA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total amount of freight paid for transportation of

cement and clinkers from various cement factories in the country to different places;

(b) details factory-wise of total quantum of cement and clinkers transported; and

(c) their destination to which the cement and clinkers were transported from each factory during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The total amount of freight paid for transportation of cement and clinker during the years 1977, 1978 and 1979 is indicated below:—

Year	Amount paid (in million rupees)	
1977	..	983
1978	..	1103
1979	..	1087

(b) and (c). Quantum of clinker moved from various factories to different destinations during the years 1977, 1978 and 1979 is as under:—

Name of Factory	Destination to which transported	1977	1978	1979
		(Thousand		M.T.)
Satna Cement Works.	Durgapur	140	165	612
Shree Digviay Cement C., Sikka	Sewree	162	181	140
A.C.C. Works Khalari	Ahmedabad.	85	110	109
	Sindri	40	32	17
A.C.C. Works, Jamul	Sindri	3
TOTAL :—		427	488	421